NATIONAL COMPANY LAW TRIBUNA HYDERABAD BENCHL

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

CD(ID) No. 214/0/IIDD/2017
CP(IB) No. 314/9/HDB/2017
Aliens Developers Pvt. Ltd
Manoj Kumar Gupta & Another
Aliens Developers Pvt. Ltd (02) Others
Sec 9 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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V. DARA ato	Can	9866709052	mele

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri K. Ravindra Kumar, Ld. Senior Counsel along with Shri V. Appa Rao, Ld. Counsel for the Petitioners and Shri P. Raja Sripathi Rao and Shri B. Dileep Kumar, Ld. Counsels for the Respondent.

Post the case on 26.02.2018.

Member (T)

Member (J)

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